

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 2102.
TO BE ANSWERED ON MONDAY, THE 1ST JANUARY, 2018.**

FOREIGN INVESTMENT IN LOGISTIC SECTOR

2102. SHRI DIBYENDU ADHIKARI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to allow foreign investments in India's logistic sector for integration of transport networks, information technology, warehousing & distribution facilities;
- (b) if so, the details thereof along with our status in Logistics Performance Index published by World Bank therefor; and
- (c) the other steps taken/proposed to be taken by the Government to promote logistic sector in the country?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a) & (b):** The extant Foreign Direct Investment (FDI) policy permits FDI up to 100%, under the automatic route for logistics sector subject to applicable laws/sectoral rules/regulations/security conditions.

As per information available on the World Bank's website, India has been ranked 35 out of 160 countries in the Logistics Performance Index Report 2016.

- (c):** The Government has recently set up a Logistics Division in the Department of Commerce for the integrated development of Logistics sector in the country. On 20th November 2017, Ministry of Finance has granted infrastructure status to select Logistics activities, which shall enable multi-modal logistics parks comprising inland container depots, cold chain & warehousing facilities, to avail long term and easy credit facilities.
